

LOK SABHA
UNSTARRED QUESTION NO. 230
TO BE ANSWERED ON 4TH FEBRUARY, 2019

Indian Strategic Petroleum Reserves

230. SHRIMATI MEENAKASHI LEKHI
SHRI G. HARI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Indian Strategic Petroleum Reserves Limited (ISPRL) has signed a Memorandum of Understanding with Abu Dhabi National Oil Company for leasing out the strategic oil reserve at Padur for storage of crude oil and if so, the details thereof;
- (b) the number of underground oil reserves set up so far by ISPRL along with their respective capacities which could be utilised in emergency situation;
- (c) the quantum of funds disbursed and mode of investment for setting up these oil reserves;
- (d) whether the Government has approved the establishment of Strategic Petroleum Reserve (SPR) facilities at two locations and has also given approval to increase the size of SPRs for three months and if so, the details thereof;
- (e) whether the Government has given in principle approval for creation of two additional Strategic Petroleum Reserves (SPR) facilities with total storage capacity of 6.5 million tonnes which works out to another 12 days of reserve and if so, the details thereof; and
- (f) whether the total 5.53 MMT capacity under phase-1 of the SPR programme is estimated to supply approximately 10 days crude requirement of the country and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a) Indian Strategic Petroleum Reserves Limited (ISPRL) and Abu Dhabi National Oil Company (ADNOC) of UAE signed a Memorandum of Understanding on 12th November, 2018 to explore possibility of storage of crude oil in two compartments of Padur Strategic Petroleum Reserve (SPR) facility constructed under Phase I of the SPR programme.
- (b) & (c) ISPRL has created SPR facilities at three locations, namely (i) Vishakhapatnam (1.33 MMT), (ii) Mangaluru (1.5 MMT) and (iii) Padur (2.5

MMT). An expenditure of Rs.4098.35 cr was approved towards creating these three SPR facilities. The capital cost for constructing the SPRs was funded through one time lump sum budgetary grant by GoI.

- (d) & (e)** In June 2018, Government has given ‘in principle’ approval for establishment of two additional SPR facilities with total storage capacity of 6.5 Million Metric Tonnes (MMT) at two locations namely (i) Chandikhol in Odisha (4 MMT) and (ii) Padur in Karnataka (2.5 MMT). As per the consumption pattern of 2017-18, 6.5 MMT SPR capacity is estimated to provide for about additional 11.57 days of India’s crude oil requirement.
- (f)** As per the consumption pattern of 2017-18, the 5.33 MMT of total capacity under Phase-I of the SPR programme is estimated to provide for about 9.5 days of country’s crude oil requirement.
